

ITEM NO.14

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6693/2024

[Arising out of impugned final judgment and order dated 03-10-2023 in CRLA No. 2704/1985 passed by the High Court of Judicature at Allahabad]

KAMLA KANT SHUKLA

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

(IA No. 100702/2024 - EXEMPTION FROM FILING O.T., IA No. 100700/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(CRL) NO. 16993/2024 (II)

(IA No. 239958/2024 - CONDONATION OF DELAY IN FILING, IA No. 239953/2024 - EXEMPTION FROM FILING O.T.)

Date : 19-12-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Shailendra Mani Tripathi, Adv.
Mr. Praveen Kumar Mishra, Adv.
Mr. Pooja Shilpkar, Adv.
Mr. Chand Qureshi, AOR
Mr. Praveen Pathak, Adv.
Mr. Pradeep Kumar Kar, Adv.

Mr. K. Parameshwar A.A.G./Sr. Adv.
Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

For Respondent(s) Mr. K. Parameshwar, Sr. Adv.
Ms. Tulika Mukherjee, AOR

Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Gagan Gupta, Sr. Adv.
Dr. Prashant Pratap, Adv.
Mr. Amjid Maqbool, Adv.
Ms. Pallavi Pratap, AOR

Ms. Anjale Patel, Adv.
Mr. Ashwani Grag, Adv.
Mr. Gopal Singh, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gagan Kumar, Adv.
Mr. Rajat Kumar, Adv.
Mr. Sadam Satya Narayana Raja Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

Ms. Menka Tripathi, Adv.
Ms. Pushpila Bisht, Adv.
Mr. Manish Kumar Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

We appoint Mr. Raghenth Basant, learned Senior Counsel as *Amicus Curiae* for the unserved respondents. Registry shall provide copies of paperbooks to the learned *Amicus Curiae*.

Records have not been received. Registry shall send a reminder to the Court concerned for sending the records as early as possible.

List on 11.02.2025.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)